

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**PRINCIPAL BENCH**

**C.P.12 (ND)/2016**

**IN THE MATTER OF:**

Mr. Gajendra Singh Panwar & Anr. .... Applicant/petitioners

Vs.

M/s. Girivar Hotel & Resort Pvt. Ltd. & Ors. .... Respondents

**Order under Section 397/398 of the Companies Act**

**Order delivered on 14.09.2017**

**Coram:**

**CHIEF JUSTICE (Retd.) M.M.KUMAR**

**Hon'ble President**

**Ms. DEEPA KRISHAN,  
Hon'ble Member(Technical)**

For the Applicant/petitioner : Mr. Arun Saxena, Ms. Nalini, Ms. Priya, Advs.

For the Respondent : Mr. P.K. Bhalla, Mr. D.K. Bhalla,  
Ms. Saloni Nagoria, Advs.

**ORDER**

List the matter for arguments on 25<sup>th</sup> September, 2017. The petitioner shall finish its arguments within the time allotted.

— *Sd* —

**(CHIEF JUSTICE M.M.KUMAR)  
PRESIDENT**

— *Sd* —

**(DEEPA KRISHAN)  
MEMBER(TECHNICAL)**